

>

Title: Need to provide salary allowance (staff component) to the staff of political parties working in Parliament House.

SHRI ANANDRAO ADSUL (AMRAVATI): Hon. Deputy-Speaker, Sir, I am raising one important issue which is related to all the parliamentary parties. As you are aware, a Parliamentary Pay Committee is constituted to review and recommend pay-scales and allowances for the employees of the Parliament. This is headed by the Chairman, Committee on Estimates.

Sir, I seek your indulgence for provision of staff component for the offices of parliamentary parties which are there in the Parliament House. The parliamentary parties have been provided with office infrastructure and logistic support by the Parliament. Unfortunately, there is no provision of the staff component for them.

Your honour would appreciate that parliamentary parties need staff with expertise in parliamentary legal work. In fact, to a great extent, an office of a parliamentary party acts as important component in processing the legislative work and providing support to the hon. Members of their party. Now-a-days, the staff which is working in the offices of various political parties is paid by the Members only and the wages, which they are getting, are very nominal. That is why, the Parliament should take care of proper component of staff to them, and their pay-scales and allowances.